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Per Tribunal Date: 28/10/93
 Applicant in person / by none
 Advocate / Respondent by Mr Shetty & Mr Masurkar
 Council. for want of time
 The matter adjourned to 11/1/94
 for hearing
 [Signature]
 Dy. Registrar

Per Tribunal Date: 11/1/94
 Applicant in person / by None
 Advocate / Respondent by R.K. Shetty
 Council. since AND 2 Bldg
 The matter adjourned to 9/3/94
 for Final Hearing
 [Signature]
 Dy. Registrar

Date:- 9-3-94

none for the applicant.
 Mr. R.K. Shetty, Counsel for Respondent
 nos. 1 and 2.
 Mr. V.S. Masurkar, Counsel for Respondent
 no. 3.

There has been no appearance for
 the applicant for the last three dates and
 none is present even today.

The application is dismissed in
 default of appearance.

[Signature]

[Signature]

28/9/94 (R. RANGARAJAN) M(A) (M.S. DESHPANDE) VC

Order/Judgement despatched
 to Applicant/Respondent (s)
 on 11/3/94

[Signature]
 18/5/94